NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1342/(MAH)/2017 MA No. 427/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES:

Sadguru International

Yagnam Pulverizer Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

1. Cs Ulhas B. Shetty Practising Company Secretary

M.A. No. 427/2017 in C.P. No. 1342/18-CPNCLT/MB/MAH/2017

The Learned Representative of the Petitioner is present 1.

- The Learned Representative has placed on record the Withdrawal Application. 2.
- As per the Withdrawal Application and particulars mentioned therein the 2. Petitioner is seeking permission to withdraw the Petition. Granted.
- The Petition is disposed of as "Withdrawn". To be consigned to the 3. Records.

Sd/-

BhaskaraPantula Mohan Member (Judicial) 06.10.2017

Sd/-

M.K. Shrawat Member (Judicial)

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